

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : MUMBAI

Appeal No. E / 293 / 2012

Date of Hearing : **15 September, 2021**

Premier Ltd. Appellant

Versus

CCE MUMBAI - II Respondent

Present for the Appellant : None

Present for the Respondent : Sanjay Hasija, Supdt. (AR)

Appeal No. E / 338 / 2012

**CNH Industrial (India) Pvt Ltd (Earlier known as New
Holland Fiat (India) Pvt. Ltd.)** Appellant

Versus

CCE MUMBAI Respondent

Present for the Appellant : Kanupriya, Adv

Present for the Respondent : Sanjay Hasija, Supdt. (AR)

Appeal No. E / 362 / 2012

Spectra Automobiles Appellant

Versus

CCE MUMBAI - II Respondent

Present for the Appellant : None

Present for the Respondent : N.N. Prabhudesai, Supdt. (AR)

Appeal No. E / 440 / 2012

Nav Bharat Motor Agency Appellant

Versus

CCE MUMBAI - II Respondent

Appeal No. E / 509 / 2012

Bombay Cycle & Motor Agency Ltd. Appellant

Versus

CCE MUMBAI - II Respondent

Present for the Appellant : Mihir Mehta, Adv

Present for the Respondent : N.N. Prabhudesai, Supdt. (AR)

ORDER

The matters are adjourned to 29/12/2021.

(P. ANJANI KUMAR)
MEMBER (TECHNICAL)

(S.K. MOHANTY)
MEMBER (JUDICIAL)